

TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II,
SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

New Delhi, the 29th December, 2016

NOTIFICATION

S.O. 4222(E).- In exercise of the powers conferred by section 202 of the Finance Act, 2016 (28 of 2016), the Central Government hereby amends the notification of the Ministry of Finance (Department of Revenue), number S.O.1902(E) dated the 26th May, 2016, published in the Gazette of India, Extraordinary, Part-II, Section-3, Sub-section (ii) dated the 26th May, 2016, namely:-

2. In the said notification, for the figures, letters and words "31st day of December, 2016", the figures, letters and words "31st day of January, 2017" shall be substituted.

[Notification No. 124/2016, F.No.142/11/2016-TPL]

(Dr. T.S. Mapwal)
Under Secretary to the Government of India

Note: Principal notification was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) dated the 26th May, 2016 *vide* notification under S.O. 1902(E) dated the 26th May, 2016.